

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-17(ND)/2014

IN THE MATTER OF:

Sh. Vibhor Gupta & Ors.

.. PETITIONER

Vs.

M/s. Rajesh Buildcon & Infrac. (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 31.8.2017

Coram :


R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Sanjay Mishra, Advocate  
Mr. Inder Raj Gupta, Advocate

For the Respondents : -

ORDER

As in C.P. No.48(ND)/08.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
31.8.2017